COMMITTEE ON ABSENCE OF MEM-BERS FROM THE SITTINGS OF THE HOUSE Minutes

SHRI P.V.G. RAJU (Bobbili): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 15th April, 1983 and 2nd May, 1983.

COMMITTEE ON PETITIONS Thirteenth Report

SHRI R.L. BHATIA (Amritsar): Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Petitions.

BUSINESS OF HOUSE

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): With your permission, Sir, I rise to announce that Government Business in this House on 9th and 10th May, 1983 will consist of :--

- Consideration of any item of Government Business carried over from today's Order Paper.
- Discussion under Rule 193 on the statement made by the Minister of Home Affairs regarding Punjab on Monday, the 9th May, 1983 at 4 P.M.

12.05 Hrs.

(Interruptions)

PROF. RUP CHAND PAL (Hooghly) : Tripura...

MR. SPEAKER : I have already allowed about two or three days back. I think Mr. Bahuguna or somebody else has done it.

(Interruptions)

SHRI SATYASADHAN CHAKRA-BORTY (Calcutta South): What has happened to my Adjournment Motion? Prof. Madhu Dandavate was telling 'Friday' and that frightened me. Prof. Madhu

Dandvate's 'Friday' frightened me. What about my Adjournment Motion ?

MR. SPEAKER : Rejected. Not admitted.

SHRI SATYASADHAN CHAKRA-BORTY : About floods in Tripura...

PROF. MADHU DANDAVATE (Rajapur) : How can there be Adjournment Motion.

SHRI SATYASADHAN CHAKRA-BORTY : He said 'No Adjournment Motion on Friday' and I got frightened. He is a senior Member.. (Interruptions) What has happened to my Adjournment Motion? There are devastating floods in Tripura and many people and heads of cattle have died...

MR. SPEAKER : State Government...

SHRI SATYASADHAN CHAKRA-BORTY: 'Flood' is not a State subject. It is caused by nature. What is the reaction of the Centre? The Chief Minister has sent a telegram to the Central Government.

(Interruptions)

MR. SPEAKER : No Adjournment Motion has been allowed.

(Interruptions)

भी जगपाल सिंह (हरिद्वार) : अध्यक्ष महोदय, मैंने एडजानमेंट मोशन दिया है कि पाकिस्तान में युवकों को सिख के रूप में वेश-भूषा पहनाकर ट्रेनिंग दी जा रही है। मैं आपके माध्यम से कहना चाहता हूं कि भारत सरकार को पाकिस्तान सरकार से प्रोर्टेस्ट करना चाहिए ।....(व्यवघान)...

प्रध्यक्ष महोदय: मैंने एलाउ नहीं किया। जानकारी प्राप्त करने के बाद देखुंगा।

(ग्यवधान)

भ्रष्यक्ष महोवय : कोई चीज जो जोरदार होती है, तो उसकी एन्क्वायरी की जाती है। लाजमी तौर पर नी जाती है। जब आपका नोटिस साया था, उसी बक्त एम्क्वायरी कराई है।

(व्यनपान)